

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/209/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam & 6 others

NAME OF THE RESPONDENT(S)

: M/s Shanti Enterprises Electricals Private Limited & 5 others

**UNDER SECTION** 

; 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. 8.V-SUPRAJA

FOR RESPONDENT

8.V. Supraja Ms 3001/1A

2. Sai vilu

M. Pah'hous

Lai vil

## **ORDER**

Counsel representing both the parties are present and submitted that the process of settlement between the parties have come to a final stage. They prayed time to report the final outcome of the settlement. Time extended at request. Put up on 04.09.2017 at 10.30 A.M.

\_5d-

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc